

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 17 AUG 1988

APPLICATION NO. 503 / 88(F)

W.P. NO. _____

Applicant(s)

Respondent(s)

Shri Gantalaappa

v/s

The Officer-in-Charge, GSI, Operations Karnataka & Goa, Bangalore & another

To

1. Shri Gantalaappa
C/o Shri Harikrishna S. Holla
Advocate
34/3, V Main Road
Gandhinagar
Bangalore - 560 009
2. Shri Harikrishna S. Holla
Advocate
34/3, V Main Road
Gandhinagar
Bangalore - 560 009
3. The Officer-in-Charge
Geological Survey of India
Operations Karnataka & Goa
Jayanagar Shopping Complex
Bangalore - 560 011

4. The Senior Deputy Director General
Southern Regional Office
Geological Survey of India
Manoranjan Building
Hyderabad (Andhra Pradesh)
5. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/REXX/XXXXXORDER
passed by this Tribunal in the above said application(s) on 12-8-88.

Encl : As above

Hoss
SECTION OFFICER
BERXXXXR8888XRA
(JUDICIAL)

O.C.

gffued
K. M. Hoss
17-8-88

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

Gantalaappa

V/s The Officer-in-Charge, GST, Bangalore & another
A.No. 503/88.

Order Sheet (contd)

Harikrishna S. Holla

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
------	--------------	--------------------

3.8.88



12.8.1988

TRUE COPY

[Signature]
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

KSPVC/PSM

ORDER

Applicant by Shri H.S. Holla.
Respondents by Shri M. Vasudeva Rao.
After the arguments were practically
concluded Shri Holla prays for permission
to withdraw this application with liberty
reserved to approach the Industrial
Tribunal under the Industrial Disputes
Act, of 1947 for such reliefs as he is
entitled to under that Act. Permission
sought for is granted. Application is
dismissed as withdrawn. No costs.

Sd/-

Sd/-

(K.S.PUTTASWAMY) 12/8 (P. SRINIVASAN)
Vice Chairman 12/8 Member (A)